

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14129/2005

(From the judgement and order dated 21/04/2005 in SCA No. 15894/2004 of The  
HIGH COURT OF GUJARAT AT AHMEDABAD)

ASHOKBHAI B. VYAS

Petitioner(s)

VERSUS

COMMR. OF ENTERTAINMENT TAX AND ORS

Respondent(s)

(With prayer for interim relief )

WITH SLP(C) NO. 19888 of 2005

(With appln. for additional documents as Vol.II and urging addl. Grounds and  
exemption from filing O.T. and with prayer for interim relief and office report)  
(for final disposal)

Date: 15/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Petitioner(s)

Mr. Mahesh Agarwal,Adv.

MR. RISHI AGRAWALA,ADV.

Mr. E.C. Agrawala,Adv.

Mr. Gaurav Goel,Adv.

Mr. Ravindra Shrivastava,Adv.

Mr. P.H. Parekh,Adv.

Ms. Mary Mitzy,adv.

Ms. Ranjeeta Rohtagi,Adv.

Mr. Kunal,Adv. for

M/S P.H. Parekh & Co.

For Respondent(s)

Ms. Pinky Behera,Adv.

Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following

O R D E R

List after one week on a non-miscellaneous day.

(Ganga Thakur)

(Khushi Ram)

PS to Registrar

Court Master